CENTRAL ELECTRICITY REGULATORY COMMISSION 3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001 Tel : 23753915/ Fax : 23753920

No. Eco-14/5/2024-CERC

Date: May 4, 2024

PUBLIC NOTICE

Sub: Staff Paper on "Regulatory Oversight on Bidding Behaviour in Power Exchanges"- reg.

The Central Electricity Regulatory Commission notified the Central Electricity Regulatory Commission (Power Market) Regulations, 2021 ("PMR, 2021"), on 15th February 2021, which came into force on 15th August 2021. The PMR, 2021 inter alia enjoins upon the CERC the functions of market monitoring and surveillance.

2. In view of the above, a Staff Paper on "Regulatory Oversight on Bidding Behaviour in Power Exchanges" has been prepared and is hosted on Commission's website (<u>www.cercind.gov.in</u>) for comments and suggestions of the stakeholders. The paper discusses the current price discovery mechanism in collective transactions, analyses the bidding behavior of the market participants and proposes mechanisms for screening of buy and sell bids.

3. It is clarified that the discussion in the Staff Paper does not represent the views of the Commission, its Chairperson or its individual Members.

4. Stakeholders are requested to submit their comments and suggestions on the Staff Paper through email to secy@cercind.gov.in and ashutosh.sharma@nic.in latest by May 31, 2024.

Encl: As above

Sd/-(Harpreet Singh Pruthi) Secretary

Note: The registered users shall also upload comments/suggestions through the SAUDAMINI Portal after login and clicking: e-Regulation link on the e-filing Home Page. For more details or technical queries, contact e-Court Helpdesk at 011-23353503 extension 260 or 7042604928.